

**IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH**

**Statement showing Category-wise Institution, Disposal and Pendency of main cases for the month of JANUARY 2021**

Description of Cases	Opening Balance of the month	Total Institution during the month	Total Disposal during the month	Closing Balance of the month
<b>CIVIL CASES</b>				
Regular First Appeal	29117	24	0	29141
Execution First Appeal	43	0	0	43
Regular Second Appeal	51781	49	34	51796
Execution Second Appeal	391	1	0	392
First Appeal from Order (MACT)	44855	14	103	44766
First Appeal from Order (Misc)	7100	52	25	7127
First Appeal from Order (Matrimonial)	1908	6	8	1906
Second Appeal from Order	302	1	0	303
Civil Revision	14294	176	121	14349
Civil Writ Petition	77610	2339	1453	78496
Letters Patent Appeal	4036	111	30	4117
Election Petitions	27	0	1	26
Recreminatory	1	0	0	1
Application in Election Petition	28	0	0	28
Probate	4	0	0	4
Matrimonial Reference	0	0	0	0
Income Tax Cases	1	0	0	1
Income Tax Appeals	1163	2	14	1151
Sales Tax Reference	2	0	0	2
Sales Tax Cases	0	0	0	0
Sales Tax Appeal	21	0	0	21
Wealth Tax Cases	0	0	0	0
Wealth Tax Appeal	3	0	0	3
Gift Tax Cases	0	0	0	0
Gift Tax Appeal	11	0	0	11
Estate Duty Cases	0	0	0	0
Central Custom Excise Salt/ Custom Appeals	39	0	0	39
Central Excise Cases	0	0	0	0
Central Excise Act	71	0	0	71
Interest Tax Appeals	0	0	0	0
Vat Appeals	421	7	0	428
General Vat Reference	0	0	0	0
Vat Revisions	6	0	0	6

Vat Case	0	0	0	0
Central Excise Salt Reference/Gold Control Reference/Income Tax Reference/Wealth Tax Reference/Gift Tax Reference/Excise Duty Reference	36	0	0	36
Civil Reference	5	0	0	5
Civil Original	15	0	0	15
Civil Contempts	4674	255	165	4764
Contempt Appeal Civil Petition	19	0	1	18
Arbitration Cases	483	67	15	535
Execution Liquidation	0	0	0	0
Company Appeals	39	1	0	40
Company Petitions	244	0	0	244
X-Objection	1944	7	0	1951
Transfer Application	757	91	34	814
Review Applications	520	15	47	488
Civil Suit - Original Side	1	0	0	1
<b>Total of Civil Cases</b>	<b>241972</b>	<b>3218</b>	<b>2051</b>	<b>243139</b>
<b>CRIMINAL CASES</b>				
Criminal Appeal - DB	13393	22	4	13411
Criminal Appeal - DB Acquital	1844	0	0	1844
Criminal Appeal - SB	45642	68	5	45705
Criminal Appeal - SB Acquital	977	0	0	977
Criminal Revision	15715	81	49	15747
Criminal Revision (Family)	1592	23	9	1606
Criminal Writ	1685	1013	859	1839
Murder Reference	10	0	0	10
Contempt Appeals (Criminal)	118	0	0	118
Criminal Main Misc	45613	4998	3700	46911
Criminal-Complaint-OJ	0	0	0	0
Pet. U/s 378 (3&4)	10292	1	2	10291
Criminal Reference	2	0	0	2
PMLA-APPL	1	0	0	1
<b>Total of Criminal Cases</b>	<b>136884</b>	<b>6206</b>	<b>4628</b>	<b>138462</b>
<b>Total of Main Cases (Civil &amp; Criminal)</b>	<b>378856</b>	<b>9424</b>	<b>6679</b>	<b>381601</b>

Institution includes 3 cases of remand back and restored case.